NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 239/16	TP 90/17	For Compliance of office objections raised by registry	4331	Lenaxis Chits Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
,	THE WALL DETO	Pol. J.	1	
1.	THOMAS V PETER	Mexitioner	XV	
	9845131407			

ORDER

Counsel for Petitioner is present. He has filed Memo along with annexure. Registry to verify and put up. List it on 17/11/2017.

Member (T)

Member (J)